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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(COMM) 515/2022

PM FINCAP LIMITED

..... Plaintiff

Through: Mr. Tanmay Mehta, Mr. Vijay  
Kasana, Mr. Divyansh Rathi, Mr. Kshitij Chhabra,  
Mr. Chirag Verma, Ms. Riya Rathi, Adv.

versus

PARAMASIVAM MAHALINGAM ORS & ORS. .... Defendant

Through: Ms. Kanicka Mittal, Adv.

**CORAM:**

**HON'BLE MS. JUSTICE REKHA PALLI**

**ORDER**

**07.11.2023**

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At request of learned counsel for the defendants, list on 09.01.2024.

**REKHA PALLI, J**

**NOVEMBER 7, 2023**

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